

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Excise Appeal No. 42658 of 2018

(Arising out of Order-in-Appeal No.CMB-CEX-000-APP-230-18 dated 12.09.2018 passed by Commissioner of GST & Central Excise (Appeals), 6/7, A.T.D. Street, Race Course Road, Coimbatore 641 018)

M/s.Carris Pipes and Tubes Pvt. Ltd. Appellant
120, SIDCO Industrial Estate,
Malumichampatti,
Coimbatore 641 021

VERSUS

**The Commissioner of GST &
Central Excise, ... Respondent**
6/7, A.T.D. Street, Race Course Road,
Coimbatore 641 018.

APPEARANCE :

Shri Thomas Tony, Counsel for the Appellant
Smt. O.M. Reena, Authorized Representative
for the Respondent

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING : 26.05.2025
DATE OF DECISION :13.11.2025

Appeal is allowed. For order, order of date in Excise

Appeal No.41189 of 2016 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)